

मैंने होम मिनिस्टर से बात की है। परसों के लिये इस विषय पर आज कालिंग अटेंशन भी एडमिट कर लिया है और कुछ आप उसमें कहना चाहें तो आप कह सकते हैं।

श्री मनोराम बागड़ी : आप उनसे कहें।

MR. SPEAKER : I am admitting a calling attention for day after tomorrow.

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : Sir, I am sorry to inform the House that a very dastardly and cowardly attack was made on the ex-Chief Minister of Punjab, Shri Darwara Singh. Fortunately, he escaped unhurt because the person who was in attendance on him was careful enough and he fired shots. The assailant has been arrested. Six persons including the assailant were injured. Let us all condemn this dastardly attack. I am getting full facts. As you have kindly mentioned, day after tomorrow, when you admit the Calling Attention, I will make a detailed statement and, if the Hon. Members want to have a discussion I have no objection.

SHRI C. T. DHANDAPANI (Pollachi) : Sir, there is a general *bandh* observed today in Pondicherry demanding the take over of Anglo-French Textile Mills which have been under closure for the last one year...

MR. SPEAKER : You give me something under 377.

SHRI C. T. DHANDAPANI : The Home Minister is here. Pondicherry is under the President's rule. Let him make a statement.

MR. SPEAKER : You give me some notice or something under rule 377. I will admit it.

PROF. K. K. TEWARY (Buxar) : Sir, the Bangalore riots are still continuing. There is curfew. We are persistently demanding that you admit a Calling Attention or a discussion on this. (Interruptions)

MR. SPEAKER : It is under my consideration. Papers to be laid. Shri Pattabhi Rama Rao. (Interruptions)

श्री सार० एन० र० केश (बैल) : अध्यक्ष महोदय जी० एम०-4 के लाखों लोग साइ-किमों से देश के कोने-कोने से बोट क्लब पर इकट्ठा होने आ रहे हैं, दफा 144 लग गई है और वह आ नहीं पा रहे हैं।

(व्यवधान)

PAPERS LAID ON THE TABLE

12.05 hrs.

Review on the working of Coir Board, Ernakulam and its Annual Accounts for 1982-83, Review on the working of and Annual Report of Tannery and Footwear Corporation of India Ltd. Kanpur for 1982-83 and Notifications under Industries Development and Regulation) Act 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Ernakulam for the year 1982-83 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the accounts, of Coir Board, Ernakulam, for the year 1982-83. [Placed in Library. See No. LT-7900 84].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of sections 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on

the working of the Tannery and Footwear Corporation of India Limited Kanpur, for the year 1982-83.

- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7901/84].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act 1951 :—
- (i) S. O. 41 (E) published in Gazette of India dated the 30th January, 1984 regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills Company Limited, Kanpur, beyond five years.
- (ii) S. O. 83 (E) published in Gazette of India dated the 10th January, 1984 regarding extension of period of take-over of management of Messrs Indore Textile Limited, Ujjain (Madhya Pradesh), beyond five years. [Placed in Library. See No. LT-7902/84].

Reviews on the working of and Annual Reports of Bharat Gold Mines Ltd., Corgaum, Bharat Aluminium Co. Ltd. New Delhi, Hindustan Steelworks Construction Ltd., Calcutta, Metallurgical and Engineering Consultants (India) Ltd. Ranchi for 1982-83 and three Statements for delay in laying the papers

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : I beg to lay on the Table—

- (1) A copy each of the following

papers (Hindi and English versions) under sub-section (1) of section 619A the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Bharat Gold Mines Limited, Corgaum, for the year 1982-83.
- (ii) Annual Report of the Bharat Gold Mines Limited, Corgaum, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7903/84].
- (b) (i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7904/84].
- (c) (i) Review by the Government on the working of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of Hindustan Steelworks Construction Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.